CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.NO. 271/2002 IN 0.A.NO.4/2002

TUESDAY, THIS THE 17TH DAY OF SEPTEMBER, 2002

HON'BLE SHRI S.A.T. RIZVI, MEMBER (A) HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Shri Bidesh Singh & Ors.

..Petitioners -

And in the matter of Shri Khim Singh Bisht (Applicant No.13 in the OA) s/o Shri P.S.Bhist aged about 44 years, working as Security Supervisor In IVRI Izzatnagar (UP) but under the administrative control of ICAR, New Delhi

...Petitioner

(By Advocate: Shri S.S.Tiwari)

Versus

- 1. Dr. Punjab Singh Director General Indian Council of Agricultural Research Krishi Bhawan, New Delhi
- 2. Or. M.P.Yadav Director, Indian Veterinary Research Institute IVRI Campus, Izzatnagar, UP-243122
- 3. Dr. Rajvir Singh Director, Central Avian Research Institute IVRI Campus, Izzatnagar, UP-243122

...Respondents

(By Advocate: Shri Piyush Sharma for Shri S.N.Khanna)

ORDER (ORAL)

Shri Shanker Raju:

In view of the Hon'ble High Court's order staying the order passed by this tribunal in the present case, we do not find any contempt. The Contempt Petition is accordingly dismissed. Notices issued to the respondents are discharged. The applicant is at liberty to revive the present Contempt Petition keeping open all his contentions as well as the issue of limitation.

S, KWM (Shanker Raju) Member (J)

(S.A.T. Rizvi) Member (A)

/sunil/